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SLP(C)No. 21968 OF 2002

ITEM No.30

Court No.10

SECTION XI

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.21968/2002

(From the judgement and order dated 23/07/2002 in CMWP 33440/01  
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHARAD CHANDRA MISHRA

Petitioner (s)

VERSUS

GOPAL LAL

Respondent (s)

(With prayer for interim relief)  
( With Appln(s). for exemption from filing O.T. )

Date : 30/11/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE B.N. SRIKRISHNA

For Petitioner (s)

Dr. I.B Gaur,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following  
O R D E R